

**IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)**

Item No. 237
(IB)-1164(ND)2019
IA-611/2021

IN THE MATTER OF:

M/s. Punjabi Accessories Pvt. Ltd.

... Applicant/Petitioner

Vs.

M/s. Kredo Beauty Pvt. Ltd.

... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 17.03.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

Mr. Atanu Mukherjee, Advocate on Behlaf of RP Shri Ravi Bansal

ORDER

Renotify this case on 16.04.2021



**(T.S. SINGH)
COURT OFFICER**